

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 147/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. MINIMAX FINLEASE PVT. LTD.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(1.)	ADV. PRAHJ WAZALWAR	ADV.	<u>AB Wadhwa</u>
(2)	ADV. ABHAY WADHWA	FOR PETITIONER	

Common Order

TCSP 147/230-232/NCLT/MB//MAH/2017

TCSP 148/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 3.5.2017.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)